

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. No.121/KB/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>th</sup> October 2017, 10.30 A.M

|                     |  |                        |                     |
|---------------------|--|------------------------|---------------------|
| Name of the Company | Dhiraj Kumar Mantri<br>-Versus-<br>Starmark Dealers Pvt.Ltd & Ors    |                        |                     |
| Under Section       | 397/398  |                        |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

|   |   |                   |                  |
|---|---|-------------------|------------------|
| 1 | Mr. Sohail Haque<br>Mr. A. K. Upadhyay<br>Mr. Debasish Saha | Petitioner<br>Shr | Asup<br>17/10/17 |
|---|---|-------------------|------------------|

2) 1) Aritra Basu  
2) Sushmita Ghosh  
3) Parashar Beidja

Advocates for  
the Respondent  
17.10.17

ORDER

Ld. Counsel for the petitioners and the respondents are present.  
List on 29/11/2017.

Sd  
(Jinan K.R.)  
Member (J)

Sd  
(Vijai Pratap Singh)  
Member (J)